

SLP(C)No. 24230 OF 2002

ITEM No.23

Court No. 8

SECTION XVI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.24230/2002

(From the judgement and order dated 02/12/2002 in AN 48/02
of The ADDITIONAL COMMISSIONER, BHOPAL GAS VICTI)

CHANDA ENGINEERS (INDIA) LTD.

Petitioner (s)

VERSUS

UCO BANK & ORS.

Respondent (s)

(With prayer for interim relief)

(With Appln(s). for exemption from filing c/c of the impugned Judgment)

Date : 24/12/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL

HON'BLE MR. JUSTICE B.N. SRIKRISHNA

For Petitioner (s)

Mr. K.V. Vijayakumar, Adv.

For Respondent (s)

Mr. M.C. Dhingra, Adv.

UPON hearing counsel the Court made the following
O R D E R